

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Suppl. Item 2

**IA No. 2632/23
In**

**CP (IB) No. 97/Chd/Hry/2018
(Admitted)**

Under Section 7, IBC 2016 R 11 NCLT 2016

In the matter of:-

Oriental Bank of Commerce

...Petitioner-Financial Creditor

Vs.

Isolux Corsan India Engineering and
Construction Pvt. Ltd.

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence
the matter adjourned to 10.11.2023.

Sd/-
Court Officer

November 08, 2023
PKA